## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 219 OF 2018 & IA No. 1083 of 2018

Dated: 13<sup>th</sup> August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Sunmark Energy Project Limited ... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Sahai

Ms. Amrita Narayan

## ORDER IA No. 1083 of 2018- (For interim relief)

Issue notice to the Respondents regarding admission and also in the instant IA returnable on 12.09.2018. Dasti, in addition is permitted.

List the matter on <u>12.09.2018.</u>

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr